

Vakil Patra

In the court of _____

Civil Suit No . _____ 200__

Criminal Case /
Appeal / Revision

VERSUS

Plaintiff / Applicant / Appellant
Complainant / Revision / Accused

VERSUS

Defendant / Respondent / Accused

Claim in Suit _____

I/We _____

in habitant of _____ in the side matter
hereby appoint _____ to
appear and act for as my / our advocate / advocate's for the said matter.

Witness my hand this _____ day of _____ 200

Witness

Accepted

Client's Signature

(Signature of Advocate)

File in the Court _____